

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

NO.(IB)-172(PB)/2017

SECTION: UNDER SECTION 7 of (IBC)

**IN THE MATTER OF:**

Dinesh Jhunjhnuwala.....Petitioner

V/s

Affinity Beauty Salon Pvt. Ltd.....Respondent

Order delivered on 03.07.2017

**Coram:**

**R.VARADHARAJAN**  
Hon'ble Member (Judicial)

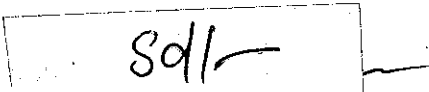
**DEEPA KRISHAN**  
Hon'ble Member (Technical)

For the Petitioner : Mr. Arun Batta, Advocate

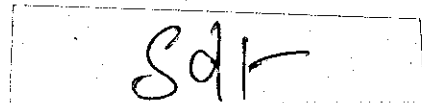
For the Respondent : Mr. Shaunak Kashyap, Advocate  
Mr. Rahul Mukherjee, Advocate

**ORDER**

As in (IB)-164 (PB)/2017



**(DEEPA KRISHAN)**  
**MEMBER (TECHNICAL)**



**(R.VARADHARAJAN)**  
**MEMBER (JUDICIAL)**